

U/2414
15/07/24

174



**OFFICE OF THE DEPUTY COMMISSIONER OF POLICE
NYAYIK ABHIRAKSHA VAHINI, DELHI ARMED POLICE
VIKAS PURI POLICE LINES, NEW DELHI-110018.**

Tele/Fax No. 011-28533893, E-Mail: dcpnav.dap@delhipolice.gov.in

No. 9203 /HAC&J(AC-IV)/NAV,DAP Dated Delhi, the 12/7 /2024.

To

The Director General,
Prisons, Tihar, New Delhi.

Subject: Regarding Independence Day-2024- Inability of Police officers for production duties on 09.08.2024, 10.08.2024, 11.08.2024, 12.08.2024, 13.08.2024, 14.08.2024, 15.08.2024 and 16.08.2024.

Sir,

This is to inform that majority of Police Personnel of NAV, DAP will be deployed in the Independence Day Celebrations -2024, arrangements. The staff of this Vahini would not be in a position to discharge their regular court production duties in Delhi & outside Delhi during the period from 09.08.2024 to 16.08.2024, as they will be involved in briefing and debriefing sessions, arrangement Rehearsals, arrangement duties on full dress rehearsal and on the day of function.

It is, therefore, requested that new dates may kindly be sought from concerned court in respect of those UTPs who are required to be produced in the Hon'ble Courts of NCR & Other States on the above mentioned dates i.e. from 09.08.2024 to 16.08.2024.

This issues with the approval of Spl. CP/AP.

Yours faithfully,

[Signature]
12/7

(DHAL SINGH),
DY. COMMISSIONER OF POLICE,
NAV. DAP, NEW DELHI.
PH. NO. 011-28531638
FAX NO. 28532040

EMAIL ID: dcpnav.dap@delhipolice.gov.in

3655/1690
19/7/24

48B5 Addl. T.G. (P)
19/07/24 SCJ (PHQ)

[Signature]
16/7

Director General (Prisons)

[Handwritten notes and signatures]
18/7
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[Handwritten notes]
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[Handwritten signature]
H.W. Sh. Devender

[Handwritten notes]
18/7
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OFFICE OF THE DIRECTOR GENERAL PRISONS
PRISONS HEADQUARTER,
NEAR LAJWANTI GARDEN CHOWK
JANAK PURI: NEW DELHI.

17/8/24
10/24

F.21 (368)/AO/SCJ-II/PHQ/DAP-Matters/2024/1677-78

DATED: 24/07/24

To

The Superintendents,
Central Jail Nos.- 01 to 16.
(Tihar, Rohini & Mandoli Jail)

Sub:- Regarding inability of Escort Guards of NAV, DAP due to maximum staff has been deployed in the arrangements duties in Independence Day Celebrations-2024, from 09.08.2024 to 16.08.2024.

Sir/Madam,

Please find enclosed herewith a letter vide No.-9203/ HAC & J (AC-II)/NAV/ DAP, New Delhi, dated 12.07.2024, received from Dy. Commissioner of Police, NAV, DAP, Delhi on the above cited subject, which is self explanatory.

Therefore, you are requested to take appropriate action at your end.

Chauhan 24/7/24

OFFICE IN-CHARGE
A.O. - BRANCH, PHQ,
TIHAR, NEW DELHI

F.21 (368)/AO/SCJ-II/PHQ/DAP-Matters/2024/1677-78

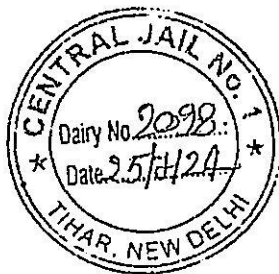
DATED:

Copy to:-

- (1) SCJ-II, PHQ, Tihar, New Delhi for information.
- (2) The, DCP, Nyayik Abhiraksha Vahini, DAP, Vikaspuri, Police Lines Complex, New Delhi for information.

A.S. (UT/CT)

D.S.(I)



Chauhan 24/7/24

OFFICE IN-CHARGE
A.O.- BRANCH, PHQ,
TIHAR, NEW DELHI



OFFICE OF THE SUPERINTENDENT CENTRAL JAIL NO. 1
TIHAR, NEW DELHI
(AN ISO 9001: 2008 CERTIFIED JAIL)
Telephone No 28520695, Extn. 2107, Fax No. 28520056
Email: - scji-tihar@nic.in

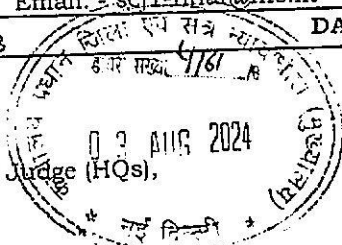
02
07/08/24

No.F.1/SCJ-1/AS (UT)/2024/8153

DATED 02/08/2024

To,

The Hon'ble Court of,
Sh. Sanjay Garg-I,
Principle & District Sessions Judge (HQs),
Room No.301, Central,
Tis Hazari Courts, Delhi.



SUB: INTIMATION REGARDING NON PRODUCTION OF THE INMATES DUE TO NON AVAILABILITY OF THE DAP FORCE / ESCORTING STAFF.

Hon'ble Sir,

With respectfully, it is submitted that this office received a wireless message Vide No. 9203/HAC&J(AC-IV)/NAV,DAP/DELHI DATED 12.07.2024, from the Deputy Commissioner of the police / NAV DAP of New Delhi, wherein it is informed that "majority of the police personnel of the NAV DAP will be deployed in Independence Day Celebrations-2024, arrangements. The staff of this Vahini would not be in a position to discharge, their regular court production duty in Delhi, during the period on 09th Aug 2024 to 16th Aug 2024 as they will be involved in briefing and debriefing sessions, arrangement Rehearsals, arrangement duties on full dress rehearsal and on the day of function.

It is, therefore requested that new dates may kindly be sought from the Concerned Hon'ble Courts in respect of those UTP who are required to be produced in the Hon'ble Courts of Delhi/NCR and other State on the above mentioned dates i.e. 09.08.2024 to 16.08.2024". (Copy Enclosed)

In view of above submission this Hon'ble Court is humbly informed that this office is not able to produce the inmates before the concerned Hon'ble Courts from 09.08.2024 to 16.08.2024.

Inconvenience caused to this Hon'ble Court is sincerely regretted.

Submitted for kind information and further necessary directions

OC/Genl/West
PD 255 (West) officiating
07/08/2024

Yours Faithfully,

[Signature]
02/08/24
Superintendent
Central Jail No-1,
Tihar, New Delhi.

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.): DELHI

No. 4518-98 /Genl.II/2024

Dated, Delhi the 05 AUG 2024

Copy forwarded for information and necessary action to:-

1. All the Ld. Principal District & Sessions Judges, West/New Delhi/South-West/South/South-East/North/North West/East/North East & Shahdara District Delhi/New Delhi and office of the Ld. Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue Court Complex, New Delhi.
2. All the Hon'ble Courts dealing with the criminal matters of Central District, Tis Hazari Courts, Delhi.

[Signature]
(RAVINDER BEDI)

DISTRICT JUDGE (Comm. Court)/
OFFICER IN-CHARGE, GENERAL BRANCH (C), THC, Delhi.

234
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI

No. 24760-24826
/Circular/Genl./West/THC/2024

Dated 08/8/24

CIRCULAR

Sub: Intimation regarding non production of the Inmates due to non availability of the DAP Force/Escorting Staff during the period 09.08.2024 to 16.08.2024.

Forwarded copy of Endorsement Letter No. 45518-98/Genl.II/2024 Dated 05.08.2024 along with its enclosures i.e. copy of Letter No. F.1/SCJ-1/AS (UT)/2024/8153 Dated 02.08.2024 of Superintendent, Central Jail No. - 1, Tihar, New Delhi, copy of Letter No. 9203/HAC&J(AC-IV)/NAV,DAP Dated 12.07.2024 & copy of Letter No. F.21 (368)/AO/SCJ-II/PHQ/DAP-Matters/2024/1677-78 Dated 24.07.2024 received, on the subject cited above, from Ms. Ravinder Bedi, Ld. District Judge (Commercial Court)/Ld. Officer Incharge, General Branch, Central District, Tis Hazari Courts, Delhi for the information and necessary action to:-

1. All Ld. Judicial Officers of West District, Tis Hazari Courts, Delhi.
2. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request for uploading the same on Centralized Website through LAYERS as well as on the Website of West District.
3. PS to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
4. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request for uploading the same on LAYERS.


(Ajay Gupta)

District Judge (Commercial Court) - 05/
Officer In-charge, General Branch,
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.